



भारतीय दूरसंचार विनियामक प्राधिकरण  
TELECOM REGULATORY AUTHORITY OF INDIA  
भारत सरकार / Government of India



I/31757/2025

No. R-13/1/(1)/2025-NSL-II (E-15331)

Date: 18.03.2025

To,

**The Secretary,**  
**Department of Telecommunications,**  
Ministry of Communications,  
Sanchar Bhawan, 20, Ashoka Road, New Delhi – 110 001.

**Subject: TRAI's response to the DoT's back-reference in respect of the TRAI's recommendations dated 10.12.2024 on 'Definition of International Traffic'**

Sir,

1. Department of Telecommunications (DoT), through the back-reference letter No. 20-1349/2025-LPA dated 13.02.2025, informed TRAI that the recommendations of TRAI on 'Definition of International Traffic dated 10.12.2024' have been accepted in principle. DoT, however, sought clarification from TRAI in respect of International SMSs.
2. After examining the issue, TRAI has finalized its response to the back reference, which is enclosed as **Annexure**.
3. In keeping with the practice, a copy of this letter, along with the response to the back reference, is being placed on the TRAI's website ([www.trai.gov.in](http://www.trai.gov.in)).

**Enclosure:** As above

  
(Atul Kumar Chaudhary)  
Secretary, TRAI  
Tel: 20907748 / 20907749  
Email: [secretary@traigov.in](mailto:secretary@traigov.in)